

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
Unstarred Question No. †5658
To be answered on Friday, April 7, 2017/Chaitra 17, 1939 (Saka)
NABARD Scheme for Artisans

†5658. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) has formulated any schemes for rural artisans;

(b) if so, the details thereof, State/UT-wise including Maharashtra; and

(c) the details of the financial assistance provided to States/ UTs by NABARD under the schemes during the last three years and the current year, State/UT-wise including Maharashtra?

Answer

The Minister of State in the Ministry of Finance
(Shri Santosh Kumar Gangwar)

(a): National Bank for Agriculture and Rural Development (NABARD) has reported that they support and provide marketing platforms to rural artisans and producers to exhibit their traditional art/crafts, and other crafts through interventions/schemes such as sponsoring/organizing exhibitions and melas. NABARD also provide support for strengthening Rural Haats and Rural Marts to facilitate marketing of Off-farm products of the artisans. In addition, NABARD had been implementing Cluster Development Programmes aimed at increasing the income and improving the standard of living of the artisans.

(b) & (c): The details of State-wise (including Maharashtra) number of exhibitions/melas organized during the last three years including the current year along with financial assistance extended as reported by NABARD are given in Annexure I.

Further, NABARD has reported that since inception, till 2012-13 (as on March, 2013) assistance amounting to Rs.23.85 crore has been provided for 387 Rural Haats and 576 Rural Marts across 26 states details of which (including Maharashtra) are given in Annexure II. As regards Cluster Development, NABARD has reported that they have approved a total of 119 clusters across 24 states, details of which (including Maharashtra) are given in Annexure III.

**Annexure I to USQ 5658 for 07.04.2017
Exhibitions/Melas**

(Amount in Rupees)						
State	2014-15		2015-16		2016-17	
	No. of Exhibitions/Melas	Amount Sanctioned	No. of Exhibitions/Melas	Amount sanctioned	No. of Exhibitions/Melas	Amount sanctioned
Andaman & Nicobar	NIL	NIL	1	37150	NIL	NIL
Andhra Pradesh	9	3774542	3	2550000	4	750000
Assam	13	432440	10	611055	7	393690
Arunachal Pradesh	1	15940	NIL	NIL	NIL	NIL
Bihar	4	2284954	4	3212878	3	2400000
Chhattisgarh	2	11341	3	50000	NIL	NIL
Goa	NIL	NIL	5	61840	1	4500
Gujarat	8	43536	1	34817	NIL	NIL
Haryana	4	7344870	4	7797867	4	1861442
Himachal Pradesh	11	697041	9	993239	11	670800
Jammu & Kashmir	1	83301	NIL	NIL	1	175000
Jharkhand	10	476295	4	316461	NIL	NIL
Karnataka	19	2121000	11	1977900	9	1661808
Kerala	20	2687590	12	1423200	5	174500
Madhya Pradesh	4	121158	4	130974	1	137000
Maharashtra	30	5268000	17	3818558	8	2350000
Meghalaya	2	37536	2	52320	NIL	NIL
Manipur	5	235071	3	178726	2	115440
Mizoram	NIL	NIL	2	31417	NIL	NIL
New Delhi	2	10702	NIL	NIL	NIL	NIL
Nagaland	4	72636	3	49333	NIL	NIL
Odisha	30	3205000	27	3000000	19	3300000
Punjab	2	888767	4	686748	4	619000
Rajasthan	10	288280	12	290002	11	168000.00
Sikkim	2	27960	1	38752	NIL	NIL
Tamil Nadu	10	491153	8	534519	5	823675
Telangana	NIL	NIL	9	3917507	7	4113756
Tripura	2	114218	NIL	NIL	NIL	NIL
Uttar Pradesh	12	2826038	13	2287994	9	2053000
Uttarakhand	7	559877	8	129915	4	49880
West Bengal	11	697041	30	3101000	25	1588000

HO, Mumbai	2	4800000	1	3000000	1	3000000
TOTAL	237	39616287	211	40314172	141	26409491

Source: NABARD

Annexure II to USQ 5658 for 07.04.2017

Cumulative Status of sanctions for Rural Haat and Rural Mart

(Rs lakh)

State	Rural Haat		Rural Mart	
	Cumulative No.	Amount Sanctioned	Cumulative No.	Amount Sanctioned
Andaman & Nicobar	0	0	7	6.79
Andhra Pradesh	54	255.55	15	22
Assam	4	18.00	8	8.18
Arunachal Pradesh	5	22.08	5	5.9
Bihar	15	59.59	27	36.73
Chhattisgarh	59	269.70	18	28.47
Goa	0	0	1	1.07
Gujarat	6	28.80	37	42.27
Haryana	0	0.00	3	4.55
Himachal Pradesh	5	25.69	33	35.20
Jharkhand	1	4.78	6	8.27
Karnataka	8	32.92	10	10.43
Kerala	5	22.85	40	50.63
Madhya Pradesh	8	24.47	5	2.53
Maharashtra	14	67.00	65	40.51
Meghalaya	2	8.00	4	5.13
Mizoram	7	36.15	2	1.87
Manipur	25	112.19	1	1.07
Nagaland	16	82.00	1	0.90
Odisha	46	231.46	52	55.88
Punjab	2	8.00	17	16.18
Rajasthan	6	16.35	28	31.85
Sikkim	0	0.00	4	5.80
Tamil Nadu	18	66.64	45	42.29
Telangana	33	148.79	17	11.90
Uttar Pradesh	30	139.35	21	30.75
Uttarakhand	3	7.485	44	51.66
West Bengal	15	68.58	60	70.27
TOTAL	387	1756.43	576	629.06

Source: NABARD

Annexure III to USQ 5658 for 07.04.2017

Clusters Development Programmes - Cumulative Sanction position		
State	No of cluster	Sanctioned (Rs lakh)
Andhra Pradesh	2	103.2
Assam	9	111.57
Bihar	1	99.44
Chattisgarh	4	37.46
Gujarat	3	44.5
Haryana	1	15
Himachal Pradesh	1	14.94
Jharkhand	23	630
Karnataka	4	111.14
Kerala	12	121.8
Madhya Pradesh	1	13.45
Maharashtra	12	82.49
Manipur	2	21.95
Meghalaya	1	5.10
Mizoram	1	15
Nagaland	2	112.65
Orissa	7	70.19
Rajasthan	3	129.25
Sikkim	5	46.2
Tamil Nadu	5	245.82
Tripura	1	14.00
Uttar Pradesh	4	111.49
Uttarakhand	9	124.71
West Bengal	6	220.83
Total	119	2502.18

Source: NABARD